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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/201/2016
NAME OF THE PETITIONER(S) : CMK Subramaniam & 4 Others
NAME OF THE RESPONDENT(S) : M/s AL Housing Pvt Ltd & 5 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	ROHAN RAJASEKARAN PREETHI. S. ARASU for RAJAGOPAL & RAGHUNATHAN Advocates	Counsel for Petitioner	Preethi S. Arasu
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2.	SUSHMITA UDAYASANKAR	COUNSEL for RESPONDENTS	Sushmita U
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ORDER

Counsel for both of the parties present. Counsel for Petitioner prayed for time for submitting final arguments. At request, time is enlarged with the condition that if on the next date of hearing the arguments are not submitted, the matter shall be taken up on merits. Put up on **06.09.2017 at 10.30 A.M.**

—sd—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—sd—
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)